

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4003/2015

New Delhi, this the 23<sup>rd</sup> day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Chander Pal Singh  
LDC/Cashier  
Horticulture Divn-I, CPWD  
South Avenue, New Delhi-110011. .. Applicant

(By Advocate : Shri B.K. Berera)

Versus

1. Union of India  
Through Secretary  
Ministry of Urban Development,  
Nirman Bhawan,  
New Delhi-110011.
2. Director General  
C.P.W.D.  
Nirman Bhawan,  
New Delhi-110011.
3. The DDG(HQ). N.R.,  
Coordination (Civil) N.R.  
CPWD  
East Block-I, Level-VI  
R.K. Puram,  
New Delhi-110066.
4. The Deputy Director,  
Horticulture Divn-I, CPWD,  
South Avenue,  
New Delhi-110011. ....Respondents.

(By Advocate: Shri A.K. Singh)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the reliefs claimed in the O.A. have already been granted to the applicant.

2. Accordingly, the O.A. is dismissed as having become infructuous. No order as to costs.

**(SHEKHAR AGARWAL)  
MEMBER (A)**

**(V. AJAY KUMAR)  
MEMBER (J)**

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